

O.A. 401/93.

Dt. 7.9.1993.

None for the applicant.

Mr.P.P. Yadav, A.D. Telecom, Bombay
is present on behalf of the Respdts.

Respondent No.3 vide their letter
dtd. 16.7.1993 wherein they have
stated that the efficiency bar case
of the applicant is reviewed by the
DPC on 29.6.1993 and allowed the
said official to cross efficiency
bar.

Place this matter before the
Tribunal for orders on 1.10.1993.

JK
Registrar.

O.A.401/93

Dated: 10-1-93

Mr.G

None for the applicant. Shri Karnik proxy
for Shri P.M. Pradhan

R.C.Y
Shri Karnik stated that the cause of
action does not survive. The applicant has already
been allowed to cross E.B. with effect from 1-1-1990.
The applicant had also requested for crossing of
E.B. with effect from 1-1-1990 which is now been
allowed to applicant.

W.
The application is disposed of accordingly.

k.

N.K.V
(N.K.Verma)
Member/A